

DECLARATION OF ASSETS

(MOVABLE & IMMOVABLE)

AS ON 20.05.2010

HIGH COURT OF SIKKIM
GANGTOK

1. NAME : JUSTICE BARIN GHOSH
DESIGNATION : CHIEF JUSTICE
PERMANENT ADDRESS : FLAT NO. D-91, SAPTAPARNI,
58/3 BALLYGUNGE CIRCULAR ROAD,
KOLKATA-700019.
2. SPOUSE'S NAME : MRS. UMA GHOSH
PERMANENT ADDRESS : FLAT NO. D-91, SAPTAPARNI,
58/3 BALLYGUNGE CIRCULAR ROAD,
KOLKATA-700019.
3. DAUGHTER'S NAME : MISS ANANYA GHOSH, MISS ANINDITA GHOSH
STATUS : UNMARRIED
WHETHER DEPENDENT : DEPENDENT

LIST OF ASSETS, AS ON 20.05.2010.

<u>Sl.No.</u>	<u>Particulars</u>	<u>Amount (Rs.)</u>
1.	Fixed Deposit with State Bank of India	52,50,000.00
2.	S/B Account with State Bank of India	7,68,231.00
3.	State Bank of India 8% Taxable Bond	5,00,000.00
4.	Post Office Monthly Income Scheme	6,00,000.00
5.	Agricultural Land at Saradha Garden, D.H. Road, Kolkata. Area: 20 Cottahs (equivalent to 14,400 Sft)	4,97,529.00
6.	Motor Car Esteem (Model 2004) (Cost Price)	5,21,701.00
7.	Motor Car Alto (Model 2004) (Cost Price)	3,05,982.00
8.	Computers (Cost Price)	90,096.00
9.	Household Silver Utensils (Cost Price)	45,984.00
Total : Rs.		<u>85,79,523.00</u>